BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.A No. 322/KB/2017 (C.P NO.983/2014)

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th July, 2017, 10.30 A.M

Name of the Company		Kutir Udyog Kendra India Ltd		
Under Section		391(2) & 394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

19-07-2017 – TP No. 322/KB/2017 (CP No. 983/2014) – Kutir Udyog Kendra India Ltd.

ORDER

The Ld. Lawyer on behalf of the petitioner, namely, Ms. Manju Bhutaria is present along with Mr. MK Maroti, PCA.

The petitioner prayed for some time, as the Company is yet to appoint Mr. Maroti, PCA, as Advocate-on-record.

Heard; the prayer of the petitioner is allowed.

Fixing 16-08-2017 for necessary orders.

Sd/-MANORAMA KUMARI MEMBER(J)